

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

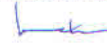
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/2013	TP 52/16	For Orders	397/398	Ajay Kumar Jain & Another Vs Tech Vulcan Solutions India Pvt. Ltd., & 6 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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SANJOSH  
8513057504

Tech  
Representation.



Representative of Respondent Company is present. Already the matter was reserved for orders. Due to pressure of work, the order was not prepared today. The case is suo-motu reopened and listed for orders on 02.08.2017.

  
MEMBER (J)

  
MEMBER (T)